

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (D.B.) No. 628 of 2019**

Pintu Kumar Singh

.... Appellant

-Versus-

The State of Jharkhand

..... Respondent

**CORAM: HON'BLE MR. JUSTICE H.C. MISHRA  
HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellant : M/s. Mahesh Tewari, Advocate  
For the State : M/s. Sudhir Kumar Roy, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

**I.A. No. 3705 of 2020**

05/ 09.07.2020. At the request of the learned counsel for the appellant, put up the matter on 30.07.2020.

**(H.C. Mishra, J.)**

**(Rajesh Kumar, J.)**

D.S./